

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-78/2022/ 126 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Subhabrata Datta,
Member, MACT, Cachar.

Dated Guwahati the 8th January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No.SMACT/14/I/5/755 dated 30.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 31.12.2024, along with station leave permission from the evening of 30.12.2024 till the morning of 02.01.2025.** The District & Sessions Judge, Cachar and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-78/2022/ 127 - 128 /A, dated 108-01-2025

Copy to :

1. The District & Sessions Judge, Cachar.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

